

(b) the amount allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b) The Sixth Plan 1980—85 has provided Rs. 5,887 crores for New Schemes in the industrial and mineral sector. (Annexure 16.2, page 276 of the Sixth Five Year Plan (1980—85). The location of the new schemes would be decided when detailed proposals for investments in these schemes are finalised on scheme by scheme basis. As the locations of the units would be decided upon in the light of techno-economic considerations it would not be possible to indicate these locations pending completion of techno-economic analysis.

Weaving industries in Assam

1103. SHRI SONTOSH MOHAN DEV: Will the Minister of COMMERCE be pleased to state:

(a) whether it is proposed to provide help and encouragement to weaving industries in Assam during the Sixth Plan period;

(b) what are the schemes for providing incentives to export-oriented cotton and silk weaving handloom projects in Assam; and

(c) the details of the ongoing schemes for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):
(a) Yes, Sir.

(b) One Export Oriented Handloom Production Project has been sanctioned for Assam, with an outlay of Rs. 39.73 lakhs over a period of 5 years and this is to be provided in the form of 75 per cent loan and 25 per cent grant. The entire expenditure is being borne by the Government of India. The Project is intended to cover 1000 looms in respect of raw

material supply, marketing and training.

(c) In addition to (b) above Central Government assistance for the development of the handloom sector in Assam is flowing under the following schemes:—

1. Share capital loan/participation assistance to Primary Weavers Societies including assistance for setting up industrial type societies.

2. Managerial subsidy to Weavers Societies.

3. Share capital assistance to the State Corporation in charge of Handloom development.

4. Share capital assistance to the State Apex Society.

5. Assistance for setting up pre-loom and post-loom processing facilities.

6. Assistance for modernisation/renovation/purchase of looms in the cooperative sector.

Resumption of Jute procurement operations in West Bengal

1104. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have made any in-depth study of the causes for the Jute Corporation of India not lifting the stocks of raw jute in West Bengal thus causing considerable damage to the jute growers;

(b) if so, the outcome thereof; and

(c) what measures Government propose to take to ask the Jute Corporation of India to resume its jute procurement operations in full swing and thus save the farmers from the extreme hardship to which they are being subjected to at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):
(a) and (b) There was no cause for